

(3)

**IN THE CENTRAL ADMINISTRATIVE TRIAUNAL**  
**AHMEDABAD BENCH**

O.A. No.  
T.A. No. 50 of 1992

**DATE OF DECISION** 26.02.1992

Pravinchandra Chiranjilal Petitioner

Mr. Y.V. Shah Advocate for the Petitioner(s)

Versus

Union of India & Ors. Respondent

Advocate for the Respondent(s)

**CORAM :**

The Hon'ble Mr. M.Y. Priolkar .. .. Member (A)

The Hon'ble Mr. R.C. Bhatt .. .. Member (J)

1. Whether Reporters of local papers may be allowed to see the Judgement?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the Judgement?
4. Whether it needs to be circulated to other Benches of the Tribunal?

Pravinchandra Chiranjilal  
17, Hastinapur Society,  
P.O. Digvijaynagar,  
Jagatpur, Nr. Rly. Station,  
Chandkheda Road,  
Ahmedabad-382 470.

.. Applicant

Versus

1. Union of India,  
Through :  
General Manager, W.Rly.,  
Churchgate, Bombay.
2. Divisional Railway Manager(E),  
Western Railway,  
Rajkot.
3. Permanent Way Inspector(C),  
Western Railway,  
Rajkot.

.. Respondents

O.A. No. 50 of 1992

O R A L - O R D E R

Date : 26.02.1992

Per : Hon'ble Mr. R.C. Bhatt .. Member (J)

Learned advocate Mr. Y.V. Shah for the applicant submits that the applicant though made representations dt. 22nd February, 1989 - Annexure A-3 and dt. 8th June, 1991 Annexure A-4 to the respondents, the respondents have not disposed of the representations of the applicant. He, therefore, submitted that the respondents be directed to dispose of the representations of the applicant according to law within three months. Hence, we pass the following order.

O R D E R

The respondents to dispose of the representations

(B)

of the applicant dated 22nd February, 1989 vide Annexure A-3 and another representation dated 8th June, 1991 vide Annexure A-4 within three months from the receipt of a copy of our judgment. <sup>With</sup> For the abundant caution, the applicant may send copy of the representations also within 15 days to the respondents to enable the respondents to decide the representation. Application is accordingly disposed of at the admission stage.

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( R C Bhatt )  
Member (J)

( M Y Priolkar )  
Member (A)

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